

1	2	3	4
6.	Delhi	156	3
7.	Goa	69	0
8.	Gujarat (Incl. Daman & Diu and Nagar & Haveli)	1457	16
9.	Haryana	791	4
10.	Himachal Pradesh	612	0
11.	Jammu & Kashmir	249	6
12.	Karnataka	2174	7
13.	Kerala (Incl. Lakshadweep)	817	5
14.	Madhya Pradesh	2732	2
15.	Maharashtra	2900	14
16.	Manipur	31	0
17.	Meghalaya	46	0
18.	Mizoram	42	0
19.	Nagaland	35	0
20.	Orissa	763	1
21.	Punjab (Incl. Chandigarh)	1009	1
22.	Rajasthan	1663	2
23.	Sikkim	25	0
24.	Tamil Nadu (Incl. Pondicherry)	1538	4
25.	Tripura	51	0
26.	Uttar Pradesh	2208	1
27.	West Bengal	862	2
		23615	73

Statement-III

Details of State-wise/Union Territory-wise Old (Non-electronic) Telephone exchanges in the country planned for conversion during 1998-1999

Sl. No.	State	Nos.	Capacity
1	2	3	4
1.	Andhra Pradesh	17	67650
2.	Andaman Nicobar	0	0
3.	Arunachal Pradesh	0	0
4.	Assam	0	0

1	2	3	4
5.	Bihar	0	0
6.	Delhi	9	110000
7.	Goa	0	0
8.	Gujarat	12	91000
9.	Haryana	4	14600
10.	Himachal Pradesh	0	0
11.	Jammu & Kashmir	2	50
12.	Karnataka	7	43000
13.	Kerala	6	34800
14.	Madhya Pradesh	2	15000
15.	Maharashtra	15	97400
16.	Manipur	0	0
17.	Meghalaya	0	0
18.	Mizoram	0	0
19.	Nagaland	0	0
20.	Orissa	1	6000
21.	Punjab	3	24800
22.	Rajasthan	3	6500
23.	Sikkim	0	0
24.	Tamil Nadu	13	81100
25.	Tripura	0	0
26.	Uttar Pradesh	1	10000
27.	West Bengal	6	47700
		101	649600

Union Territories

1.	Daman & Diu	0	0
2.	Nagar & Haveli	0	0
3.	Lakshadweep	0	0
4.	Chandigarh	0	0
5.	Pondicherry	0	0
		0	0

[Translation]

FPI Units in the Country

*348. DR. SUSHIL INDORA :

DR. CHINTA MOHAN :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have implemented various schemes for promoting food processing industries in the country since its inception;

(b) if so, the details of the schemes implemented;

(c) the estimated installed capacity of food processing industries in the country till the end of March, 1998; and

(d) the total amount of foreign investment made in it till the end of March, 1998?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (d) The Ministry of Food Processing Industries was set up in the year 1998. The Ministry has been operating several Plan Schemes for the growth, development and promotion of processed food industry. Under the Plan Schemes of the Ministry financial assistance is made available to Non-Governmental Organisations, Cooperatives, Public Sector Undertakings and private sector industries.

The thrust areas of the Plan assistance are :

1. Establishment of post harvest infrastructure particularly cold chain facilities.
2. Establishment of Food Processing Industrial Estates/Parks.
3. Setting up/expansion/modernisation of food processing industries.
4. Research & Development.
5. Human Resource Development.

The assistance is provided in the form of soft loan or grant-in-aid and the quantum of assistance varies from scheme-to-scheme.

Since food processing industries are both in the organised and unorganised sectors, information on the installed capacity of the food processing industries is now Centrally maintained.

Since liberalisation in July, 1991 till March, 1998, the total amount of foreign investment approved in the various sectors of food processing is Rs. 8756 crores, out of which actual inflow upto March, 1998 is approximately Rs. 1750 crores.

[English]

Internet Facility

*349. SHRI T. GOVINDAN : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is the policy of the Government to provide Internet facilities in the whole country;

(b) if so, the details thereof;

(c) the number of applications pending with the Government for providing Internet facility in the country, State-wise; and

(d) the names of the cities proposed to be connected with Internet during 1998-99?

THE MINISTER OF COMMUNICATIONS (SHRI JAGMOHAN) : (a) Yes, Sir.

(b) to (d) Internet Access Nodes will be opened by Department of Telecom and also by authorised Internet Service providers at all District Head Quarters/local charging areas by 26th Jan. 2000. As an interim measure, and till nodes are provided in all local charging areas, access to the nearest internet nodes will be provided by Department of Telecom on local call rates, progressively. A very large number of cities and towns have been connected with internet facility and more cities/towns are being added progressively.

The list of pending applications with Departments of Telecom (DOT)/Videsh Sanchar Nigam Ltd. (VSNL) is given in the enclosed Statement.

Statement

Number of applications pending with the Government for providing Internet facility in the Country State-wise

1	2	3
1.	Maharashtra Including Goa	1233
2.	Jammu & Kashmir	30
3.	Tamil Nadu	243
4.	New Delhi	950
5.	Gujarat	114
6.	Madhya Pradesh	0
7.	Orissa	134
8.	Uttar Pradesh (East)	20
9.	Kerala	0
10.	Karnataka	253
11.	Andhra Pradesh	310
12.	Haryana	28
13.	Rajasthan	920
14.	West Bengal	1
15.	Himachal Pradesh	0
16.	Assam	10
17.	Andaman & Nicobar	0
18.	Punjab	92
19.	Sikkim	0
20.	Bihar	423
21.	Uttar Pradesh (West)	50